

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1632
ANSWERED ON:19.07.2004
CBI INQUIRY IN BUNGLING
Mahato Shri Bir Sing;Yadav Shri Ram Kripal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the CBI inquiry into almost all the cases of bungling in the FCI in Haryana in 1998 has been completed;
- (b) if so, whether action has been taken against the persons found guilty in the inquiry;
- (c) if so, the names and designations of the persons against whom action has since been taken; and
- (d) the names and designations of officers who were initially chargesheeted but were acquitted later?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir.

(b): Yes, Sir.

- (c):
1. Shri R.K. Ranga, then SRM, Haryana
 2. Shri S.C. Wadhwa, AM (A/cs)
 3. Shri Virender Walia, AM (A/cs)
 4. Shri Ranjit Singh, AG.III (M)
 5. Shri Surjeet Singh Pal, AM (A/cs)
 6. Shri Om Narain Sharma, AG.II (M)

(d): 1. Shri R.K. Ranga, the then SRM, Haryana was acquitted by the Hon`ble Court of Special Judge, Ambala.

2. Shri S.C. Wadhwa, AM (A/cs), Virender Walia, AM (A/cs) and Ranjit Singh, AG.III (M) have been exonerated by the disciplinary authority.